Fourteenth Loksabha

Session: 4
Date: 20-04-2005

Participants: Chatterjee Shri Somnath

Title: Regarding business transacted during the week 21st to 24th March, 2005.

12.30 hrs.

OBSERVATION BY THE SPEAKER

MR. SPEAKER: Hon. Members, for your information, I want to briefly recapitulate the main items of business transacted by the House during the week from 21st to 24th March, 2005.

Out of the 80 Starred Questions admitted, 15 were answered orally. Replies to the remaining Starred Questions along with the replies to 867 Unstarred Questions were laid on the Table.

During the period, as many as 95 matters of urgent public importance were raised after the Question Hour. Also, 58 matters were raised under Rule 377.

The House devoted about five hours to the passing of the Patents (Amendment) Bill, 2005; and the Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking over of Management) Repeal Bill, 2005, as passed by Rajya Sabha.

During the period, the House had fairly long discussions on two matters of urgent public importance under Rule 193. They were, on the Statement laid on the Table on 9 March, 2005, by the Minister of State in the Ministry of External Affairs on developments in Nepal and visits of the Minister of External Affairs to Afghanistan and Pakistan which took 4 hours 27 minutes; and on Natural Calamities in the country which took 7 hours 05 minutes.

As many as seven Private Member's Bills were introduced. The discussions on the Compulsory Voting Bill, 2004 and a Private Member's Resolution on Relief Measures for Workers in the Agrarian Sector, remained inconclusive.

The Departmentally Related Standing Committees presented 11 Reports to the House.

Hon. Members, I express my sincere appreciation for the cooperation extended by hon. Members in transacting the business by sitting late and working extra for as many as 7 hours and 27 minutes. This is the glory of this Institution for which I thank every hon. Member of the House for their cooperation.

I am sure, I shall continue to have the whole-hearted support and cooperation of Members for ensuring smooth transaction of business during the second phase of the Session of this House, which belongs to all hon. Members.

कुँवर मानवेन्द्र सिंह (मथुरा) : अध्यक्ष महोदय, यह नहीं बताया कि कितने घंटे खराब किये गये। ...(व्यवधान)

अध्यक्ष महोदय : खराब नहीं किये हैं। खराब होने पर हम बोलते थे। अब आप समय मत खराब कीजिए।

...(व्यवधान)